



**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification**  
**Jammu, the 18<sup>th</sup> January, 2019**

**SRO63** .-In exercise of the powers conferred by Sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996, (XII of 1996) and in supersession of Notification SRO 354 dated 28.08.2017, the Government hereby confer upon Mr. Aziz Ahmad Rather, (KAS) Sub Divisional Magistrate Chadoora, the powers of Collector Land Acquisition within the territorial Jurisdiction of Sub Division Chadoora of District Budgam.

**By order of the Government of Jammu and Kashmir**

**Sd/-**

**(Shahid Anayatullah) IAS)**

Commissioner /Secretary to Government,  
Revenue Department

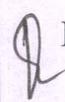
No: - Rev/LB/07/2012-I

Dated: - 18 -01 - 2019

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs  
(With 7 copies).
5. Deputy Commissioner, Budgam.
6. Director, Archives, Archeology & Museums, J&K Jammu.
7. OSD to Advisor (S) to Honble Governor for information.
8. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.
9. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
10. I/C Website. Revenue Department.
11. Notification / Stock file.

  
(Ghulam Rasool) KAS

 Deputy Secretary to Government  
Revenue Department